

The total anticipated expenditure during 1972-73 on the priority works is Rs 5.15 crores. After taking into account provision made for these works in the State Plan an amount of Rs 3 crores was advanced to the State Government of West Bengal during 1972-73. The requirement of Central assistance for 1973-74 for the priority scheme indicated by the State Government is Rs 6.30 crores.

POWER UNITS IN DURGAPUR

388 SHRI SANAT KUMAR RAHA : Will the Minister of IRRIGATION AND POWER be pleased to state

(a) how many power units are functioning in Durgapur West Bengal,

(b) their generating capacity and the actual supply thereof at present and

(c) the steps taken for capacity supply?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA) :

(a) There are two thermal power stations functioning at Durgapur in West Bengal. One owned by the Durgapur Projects Limited and the other by the Damodar Valley Corporation.

(b) The generating capacity of each thermal power station with the actual energy generation during the period (Jan—March) 1973 is as given below

Name of the Station and capacity	Units generated during Jan—March 1973
(1) Durgapur (D.P.L.) 285 MW	174 million units
(2) Durgapur (D.V.C.) 290 MW	226 million units

(c) The operation of the power stations is being improved by the supply of good quality coal, provisioning of essential spares and necessary repairs.

DEMONSTRATION BY LOCO STAFF OF DANAPUR

389 SHRI M. K. MOHTA :
SHRI DEBANANDA AMAT
SHRI SUNDAR MANI PATEI
SHRI LOKANATH MISRA
SHRI CHANDRAMOULI JAG-
ARLAMUDI
SHRI DAHYABHAI V. PATEL

Will the Minister of RAILWAYS be pleased to state

(a) whether it is fact that loco staff of Danapur near Patna recently demonstrated outside the Conference Room where he was present

(b) if so the reasons for this demonstration and

(c) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) to (c) On the 31st March, 1973 at about 11.20 hrs, some Railway workers gathered outside the building where the Zonal Users' Consultative Committee meeting was being held and started shouting slogans besides demanding that the Railway Minister should come out and address them.

At 14.15 hrs, when the meeting was over, the Rly. Minister requested the demonstrators over the megaphone to send a few of their representatives to have a discussion with him. The demonstrators refused to do so and demanded that the Rly. Minister should come out and address them.

Their behaviour having become unruly, the police tried to clear a passage for the participants of the meeting. Thereupon the mob became violent and pelted stones etc. resulting in injuries to seven persons including two M.L.As. and one M.P.

The demands of the demonstrators are given in the statement, such demands are raised from time to time by recognised labour organisations and are settled through discussions in the meetings of the Negotiating Machinery and Joint Consultative Machinery at different levels.

STATEMENT

Demands contained in the memorandum submitted by the Railway Employees' Co-ordination Committee, Danapur :

1. Work according to yardstick.
2. Supply of essential commodities at subsidized rates.
3. Grant of House Rent Allowance.
4. Alternative appointment to decategorised staff.
5. Time bound promotions.
6. Treatment of Loco Coal Khalasis as Railway Employees.
7. Increase in the percentage of promotional quotas of Ministerial staff.
8. Incentive to Ministerial and Class IV staff.
9. Bonus and need-based minimum wage.
10. Withdrawal of victimisation cases against the Railway employees.
11. Early finalisation of settlement dues of the Railway employees.

WAGONS LOST IN TRANSIT

390. SHRI M. K. MOHTA:
 SHRI DEBANANDA AMAT:
 SHRI SUNDAR MANI PATEL:
 SHRI K. C. PANDA:
 SHRI LOKANATH MISRA:
 SHRI DAHYABHAI V. PATEL:

Will the Minister of RAILWAYS be pleased to state.

(a) whether Government's attention has been drawn to a report which appeared in the Indian Express in the 24th February, 1973 to the effect that over hundred railway wagons get lost every day due to the mistakes committed by railway employees; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) The Railway Administration is taking all possible measures to prevent wagons from becoming "un-connected" or getting mis-despatched. Some of the steps taken are—

(i) Instructions have been reiterated that wagon labels should be written out neatly in blue pencil, the name of the forwarding and destination stations being written in full in capital letters.

(ii) Railways have been instructed that if the number of wagons booked to the same station exceeds 20, names of forwarding and destination stations should be printed on labels.

(iii) Railways have been asked to ensure provision of paste-on-labels on inside panels of wagon doors of covered wagons and attach tie-on-label on the handle of wagon door on either side of the open wagon.

(iv) Railways have been instructed to conduct frequent inspections to ensure compliance of instructions regarding marking and labelling.

(v) A scheme of matching un-connected wagons with over-due wagons by a computer has been introduced.

It may also be stated that most of the wagons, which become unconnected or misdespatched for want of labels or on account of illegible labels, are later on connected and delivered to the consignees.